

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. †3296  
TO BE ANSWERED ON 07.08.2018**

**FINANCIAL ASSISTANCE TO NGOs**

**†3296. SHRI ASHOK MAHADEORAO NETE:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of Non Governmental Organisations (NGOs) receiving financial assistance from the Government during the last three years and the current year till date;
- (b) the details of funds allocated to NGOs during the said period, year-wise;
- (c) whether the NGOs receiving financial assistance from the Government have given written assurance that they will implement reservation in their organisation;
- (d) if so, the details thereof;
- (e) whether these NGOs adhere to it; and
- (f) if so, the details thereof and if not the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

(a) & (b): The Ministry of Social Justice and Empowerment released Grant-in-aid to Non-Governmental Organisations (NGOs) under the following schemes:

- (i) Scheme of Assistance to NGOs working for the welfare of Scheduled Castes.
- (ii) Scheme of Assistance for Skill Development of Other Backward Classes (OBCs)/Economically Backward Classes (EBCs)/ De-notified, Nomadic and Semi-Nomadic Tribes (DNTs).
- (iii) Free Coaching for SC and OBC Students.
- (iv) Babu Jagjivan Ram Chhatrawas Yojana (BJRCY)- For Boys and Girls
- (v) Scheme of Integrated Programme for Senior Citizens (IPSrC)
- (vi) Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse.
- (vii) Scheme of Assistance to Disabled for Purchase/Fitting of Aids and Appliances (ADIP)
- (viii) Deendayal Disabled Rehabilitation Scheme (DDRS).

The details of fund released to the NGOs under the above schemes during the last three years and current year are given in Annexure.

(c) to (f): The NGOs receiving grants under the schemes of Ministry of Social Justice & Empowerment are required to give an undertaking that they will conform to the reservation policy of the Government.

The sanction letter for funds released to the NGOs also incorporates a clause that grantee NGOs will conform to the reservation policy of the Government.

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**Annexure**

**Annexure referred to in reply to part (a) & (b) to the Unstarred Question No.3296 for answer on 7-8-2018.**

**Total number of NGOs and Fund released to these NGOs under the Schemes of this Ministry during the years 2015-16, 2016-17, 2017-18 and current year 2018-19**

| Sl.No. | Name of Scheme  | 2015-16       |                 | 2016-17       |                 | 2017-18   |                 | 2018-19<br>(As on 02-08-'18) |                 |
|--------|---|---------------|-----------------|---------------|-----------------|---|-----------------|------------------------------|-----------------|
|        |   | No. of NGOs   | Amount released | No. of NGOs   | Amount released | No. of NGOs                                       | Amount released | No. of NGOs                  | Amount released |
| 1      | Scheme of Assistance to NGOs working for the welfare of Scheduled Castes.   | 105           | 1794.87         | 226           | 5008.13         | 113   | 2650.00         | 44                           | 564.75          |
| 2      | Scheme of Assistance for Skill Development of Other Backward Classes(OBCs) / Economically Backward Classes(EBCs) / De-notified, Nomadic and Semi-Nomadic Tribes (DNTs). | 16            | 47.66           | 10            | 19.76           | No grant has been released to NGOs since 2017-18. |                 |                              |                 |
| 3      | Free Coaching for SC and OBC Students   | 31            | 296.33          | 10            | 129.34          | 29  | 1769.01         | 1                            | 10.06           |
| 4      | Babu Jagjivan Ram Chhatrawas Yojna (BJRCY) – For Boys and Girls.  | 21<br>Hostels | 1402.45         | 13<br>Hostels | 1014.31         | 12<br>Hostels                                     | 1205.94         | 0                            | 0.00            |
| 5      | Scheme of Integrated Programme for Senior Citizens (IPSrC)  | 332           | 2758.06         | 328           | 2698.67         | 333   | 4446.66         | 129                          | 1372.06         |
| 6      | Assistance for Prevention of Alcoholism and Substance (Drug) Abuse.   | 289           | 3615.00         | 282           | 4670.07         | 253   | 4897.10         | 49                           | 762.61          |
| 7      | Assistance to Disabled for Purchase/ Fitting of Aids and Appliances (ADIP)  | 10            | 223.83          | 19            | 816.60          | 16  | 468.75          | 0                            | 0.00            |
| 8      | Deendayal Disabled Rehabilitation Scheme (DDRS)   | 587           | 5018.99         | 592           | 4500.00         | 562   | 5999.77         | 312                          | 1796.55         |